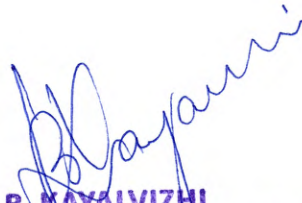




Date: 13.06.2024

The Opposition Hearing posted before **Mrs B.Kayalvizhi (DEPUTY REGISTRAR OF TRADEMARKS)**, Trademarks Registry, Chennai, in contested (opposition) matters on 18.06.2024, 19.06.2024, 20.06.2024 and 24.06.2024 stands adjourned due to administrative reasons. The next date of hearing would be intimated soon.




B. NAYALVIZHI
Deputy Registrar of Trade Marks & GI
Government of India
Trade Marks Registry
Intellectual Property Building
G.S.T. Road, Guindy, Chennai-600 032